

1	2	3	4	5
2.	Rural Landless Employment Guarantee Programme (RLEGP)	151.00	137.00	14,500
3.	National Rural Employment Programme (NREP)	151.00	137.00	14,000
	Total	327.00	295.00	30,700

\*The progress is upto July, 1988.

Information regarding names of villages is not monitored at the level of Central Government.

#### Damage to Foodgrains

2348. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of AGRICULTURE be pleased to state :

(a) whether large quantity of foodgrains is damaged in the country every year ;

(b) if so, the quantity of the foodgrains so damaged and the percentage of foodgrains to the total production which goes waste in this way and the main reasons for damage ;

(c) whether Government have taken measures to protect the foodgrains from being damaged ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) and (b). There are no detailed estimates on the damage to foodgrains in the country. However, the Food Corporation of India estimates that about 0.40 to 0.64 per cent of the foodgrains handled by them are being damaged.

(c) and (d). Steps being taken to protect the foodgrain are :

(i) protection from stored grain pests through Save Grain Campaign.

(ii) Careful handling of foodgrain at all the stages by avoiding losses during transport, packing and due

to rains.

(iii) Rodent control as per the advice of expert committee by using major rodenticides which are commonly used for rodent control are Zinc phosphide, Aluminium phosphide and Anticoagulents.

(iv) These are supported by training programmes.

[English]

#### Fiscal Incentives to Subscribers for Encouraging Investment in Public Issues of Shipping Companies

2349. SHRI S.B. SIDNAL :  
SHRI S.M. GURADDI :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether there is any proposal to provide several fiscal incentives to subscribers for encouraging investment in public issues floated by shipping companies ;

(b) if so, the details thereof ; and

(c) the extent to which these incentives will help shipping companies to raise their capital ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) to (c). An Expert Group set up to formulate and suggest fiscal incentives for attracting capital to the shipping industry has recommended various concessions to be extended to the industry under the provisions of the Indian Income-tax Act including extension of the facilities of Section 80CC.